

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 9**

**CP/46(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES:      **CITRUS RESORTS CHENNAI PRIVATE**  
**LIMITED      VS      REGISTRAR      OF**  
**COMPANIES MUMBAI**

Section 441 of the Companies Act, 2013

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**ORDER**

1. Mr. Ashish O. Lalpuria, PCS appeared for the Petitioner.
2. Registry is directed to issue notice to the ROC to file their comments.
3. List this matter on **07.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna